

C. A. T. Bench, JAIPUR

Date of Order	Orders
27/5/93	ASE NOT REACHED UTOP FOR HEARING 16/9/93 COURT MASTER
Defects still not removed 27/7/93	As discussed with Honble VC, may be listed for direction in Honble Court on 30/7/93. judhole 27/7
Defects still not removed 19/8	30.7.93 None present for the petitioner. May be listed for direction on 24.8.93. (O. P. Sharma) Administrative Member Gopal Krishna Member (Judg.)
Only out to the app And in 6350 rid 7-9-93 Ante	24.8.93 None for the petitioner. Defects have not been removed despite repeated opportunities. None has been present for the applicant for the last one year. None is present even today. The registration of the MP may therefore be declined. Gopal Krishna Member (Judg.) (B. R. Mahajan) Member (Judg.)

Sub. DA. 1247
Ante